

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 18 of 2016 & IA 37 of 2016

Dated :14th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Ms. Swati Power Ltd. ...Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission&Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R. 1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Ms. Geeta Malhotra for R-3

ORDER

List the matter on 22.08.2016. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps